

DIVISION BENCH  
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/701(KB)2017  
IA(I.B.C)/412(KB)2021, IA(I.B.C)/1651(KB)2019,  
IA(I.B.C)/69(KB)2020, IVN.P (IBC)/2(KB)2021,  
IA(I.B.C)/357(KB)2020, IA(I.B.C)/33(KB)2020,  
IA(I.B.C)/167(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	MR. SURESH NARAYAN SINGH VS TAYO ROLLS LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Counsel / Authorised Representative appeared physically / through video conference:**

Ms. Richa Singh, Adv. : For Resolution Applicant  
Mr. Rishav Banerjee, Adv. : For RP  
Mr. Rohit Lakhmani, Adv. :  
Mr. Siddhant Makkar, Adv. :  
Ms. Pooja Chakrabarti, Adv. : For TSL  
Ms. Kiran Sharma, Adv. : For Suspended Board of Directors  
Mr. Akhilesh Srivastava, Adv. : For Workers Union  
Ms. Pallavi Gandhi, Adv. :

**ORDER**

1. Ld. Counsel on both sides present.
2. List this matter on **28.10.2022**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**